

Under Rule 130 of the Tamil Nadu Legislative Assembly Rules, the following Bill which was introduced in the Legislative Assembly of the State of Tamil Nadu on 16th October, 2025 is published together with Statement of Objects and Reasons for general information:-

**L.A. Bill No. 31 of 2025**

**A Bill to repeal certain Enactments.**

WHEREAS it is expedient that the enactments specified in the Schedule which are spent or have otherwise become obsolete, or have ceased to be in force otherwise than by expressed specific repeal, should be expressly and specifically repealed;

BE it enacted by the Legislative Assembly of the State of Tamil Nadu in the Seventy-sixth Year of the Republic of India as follows: —

1. This Act may be called the Tamil Nadu Repealing (Second) Act, 2025. Short title.

2. The enactments specified in the Schedule are hereby repealed. Repeal of certain enactments.

3. The repeal by this Act of any enactment shall not affect any other enactment in which the repealed enactment has been applied, incorporated or referred to; Savings.

and this Act shall not affect the validity, invalidity, effect or consequences of anything already done or suffered, or any right, title, obligation or liability already acquired, accrued or incurred, or any remedy or proceeding in respect thereof, or any release or discharge of or from any debt, penalty, obligation, liability, claim or demand, or any indemnity already granted, or the proof of any past act or thing;

nor shall this Act affect any principle or rule of law, or established jurisdiction, form or course of pleading, practice or procedure, or existing usage, custom, privilege, restriction, exemption, office or appointment, notwithstanding that the same respectively may have been in any manner affirmed or recognised or derived by, in or from any enactment hereby repealed;

nor shall the repeal by this Act of any enactment revive or restore any jurisdiction, office, custom, liability, right, title, privilege, restriction, exemption, usage, practice, procedure or other matter or thing not now existing or in force.

## THE SCHEDULE.

**REPEALS.**  
(See section 2)

<b>S.No</b>	<b>Year</b>	<b>Number</b>	<b>Short Title</b>
(1)	(2)	(3)	(4)
<b>President's Acts</b>			
1.	1948	XX	The Motor Vehicles (Tamil Nadu Amendment) Act, 1948.
2.	1948	XXV	The Cotton Ginning and Pressing Factories (Tamil Nadu Amendment) Act, 1948.
3.	1976	14	The Public Wakfs (Extension of Limitation) Tamil Nadu Amendment Act, 1976.
4.	1976	22	The Chennai City Municipal Corporation, Tamil Nadu District Municipalities and Tamil Nadu Panchayats (Amendment) Act, 1976.
5.	1976	23	The Tamil Nadu Local Authorities Laws (Amendment) Act, 1976.
6.	1976	41	The Tamil Nadu Official Language (Amendment) Act, 1976.
7.	1977	9	The Tamil Nadu State Housing Board (Amendment) Act, 1977.
8.	1988	2	The Tamil Nadu Municipal Corporation Laws (Amendment) Act, 1988.
<b>Tamil Nadu Acts</b>			
9.	1931	X	The Tamil Nadu Motor Vehicles Taxation (Amendment) Act, 1931.
10.	1942	XX	The Chennai City Police, Towns Nuisances and Prevention of Cruelty to Animals (Amendment) Act, 1942.
11.	1947	XXXII	The Tamil Nadu Marumakattayam (Amendment) Act, 1947.
12.	1949	VII	The Chennai City Police and Gaming (Amendment) Act, 1949.
13.	1950	XVII	The Legal Practitioners (Tamil Nadu Amendment) Act, 1950.
14.	1950	XIX	The Tamil Nadu Weights and Measures (Amendment) Act, 1950.
15.	1951	XXXIV	The Chennai Towns Nuisances (Amendment and Extension to Pudukkottai) Act, 1951.
16.	1951	XXXVI	The Tamil Nadu Weights and Measures (Amendment) Act, 1951.

<b>S.No</b>	<b>Year</b>	<b>Number</b>	<b>Short Title</b>
(1)	(2)	(3)	(4)
17.	1953	X	The Cotton Ginning and Pressing Factories (Tamil Nadu Amendment) Act, 1953.
18.	1954	XII	The Chennai City Municipal (Amendment) Act, 1954.
19.	1954	XXI	The Tamil Nadu Public Libraries (Amendment) Act, 1954.
20.	1954	XXXIX	The Motor Vehicles (Tamil Nadu Amendment) Act, 1954.
21.	1955	XXIV	The Chennai City Improvement Trust (Amendment) Act, 1955.
22.	1956	X	The Tamil Nadu State Aid to Industries (Amendment) Act, 1956.
23.	1957	VI	The Tamil Nadu Electricity Undertakings (Acquisition) Amendment Act 1957.
24.	1958	XXVI	The Chennai City Improvement Trust (Amendment) Act, 1958.
25.	1958	XXX	The Tamil Nadu Betting Tax (Amendment) Act, 1958.
26.	1959	9	The Payment of Wages(Tamil Nadu Amendment) Act,1959.
27.	1959	15	The Tamil Nadu Borstal Schools (Amendment) Act, 1959.
28.	1960	25	The Indian Penal Code and the Code of Criminal Procedure (Tamil Nadu Amendment) Act,1960.
29.	1961	14	The Tamil Nadu State Aid to Industries (Amendment) Act, 1961.
30.	1961	41	The Tamil Nadu State Aid to Industries (Second Amendment) Act, 1961.
31.	1961	42	The Tamil Nadu Catering Establishments (Amendment) Act, 1961.
32.	1961	43	The Tamil Nadu Industrial establishments (National and Festival Holidays) Amendment Act, 1961.
33.	1962	9	The Tamil Nadu Motor Vehicles Taxation (Amendment) Act, 1962.
34.	1962	10	The Madras City Municipal Corporation and District Municipalities (Amendment) Act, 1962.
35.	1962	11	The Tamil Nadu Motor Vehicles (Taxation of Passengers and Goods) (Amendment) Act, 1962.
36.	1963	9	The Industrial Disputes ( Tamil Nadu Amendment) Act, 1963.
37.	1963	20	The Payment of Wages ( Tamil Nadu Amendment) Act, 1963.
38.	1963	29	The Tamil Nadu Cattle-Disease (Amendment) Act, 1963.

<b>S.No</b>	<b>Year</b>	<b>Number</b>	<b>Short Title</b>
(1)	(2)	(3)	(4)
39.	1964	2	The Chennai City Municipal Corporation, District Municipalities and Panchayats (Amendment) Act, 1964.
40.	1964	3	The Motor Vehicles (Tamil Nadu Amendment) Act, 1964.
41.	1964	14	The Tamil Nadu Rinderpest (Amendment) Act, 1964.
42.	1964	17	The Tamil Nadu Industrial Establishments (National and Festival Holidays) Amendment Act, 1964.
43.	1964	40	The Tamil Nadu Prevention of Begging (Amendment) Act, 1964.
44.	1965	3	The Tamil Nadu Places of Public Resort (Amendment) Act, 1965.
45.	1965	23	The Cotton Ginning and Pressing Factories (Tamil Nadu Amendment) Act, 1965.
46.	1965	29	The Tamil Nadu Electricity (Taxation on Consumption) Amendment Act, 1965.
47.	1966	9	The Tamil Nadu Electricity Duty (Amendment) Act, 1966.
48.	1966	19	The Tamil Nadu Motor Vehicles (Taxation of Passengers and Goods) Amendment Act, 1966.
49.	1966	20	The Tamil Nadu Entertainments Tax (Amendment) Act, 1966.
50.	1967	9	The Tamil Nadu Motor Vehicles Taxation (Amendment) Act, 1967.
51.	1968	6	The Chennai City Municipal Corporation, District Municipalities and Panchayats (Amendment) Act, 1968.
52.	1968	10	The Chennai City Municipal Corporation and District Municipalities (Amendment) Act, 1968.
53.	1968	11	The Tamil Nadu Municipal Authorities (Term of Office and Election of Councillors) Amendment Act, 1968.
54.	1968	18	The Motor Vehicles (Tamil Nadu Amendment) Act, 1968.
55.	1969	11	The Tamil Nadu Electricity Supply Undertakings (Acquisition) Amendment Act, 1969.
56.	1969	18	The Tamil Nadu Electricity (Taxation on Consumption) Amendment Act, 1969.
57.	1970	10	The Tamil Nadu Electricity Duty (Amendment) Act, 1970.
58.	1971	10	The Motor Vehicles (Tamil Nadu Amendment) Act, 1971.
59.	1971	16	The Motor Vehicles (Tamil Nadu Second Amendment) Act, 1971.

<b>S.No</b>	<b>Year</b>	<b>Number</b>	<b>Short Title</b>
(1)	(2)	(3)	(4)
60.	1971	22	The Chennai City Municipal Corporation and Tamil Nadu District Municipalities (Amendment and Extension of term of Office) Act, 1971.
61.	1972	3	The Indian Stamp (Tamil Nadu Amendment) Act, 1971.
62.	1972	13	The Tamil Nadu Water Supply and Drainage Board (Amendment) Act, 1972.
63.	1972	17	The Tamil Nadu Motor Vehicles Taxation (Amendment) Act, 1972.
64.	1973	2	The Tamil Nadu District Police (Amendment) Act, 1972.
65.	1973	7	The Chennai City Municipal Corporation and the Madurai City Municipal Corporation (Amendment) Act, 1972.
66.	1973	18	The Tamil Nadu Water Supply and Drainage Board (Amendment) Act, 1973.
67.	1973	32	The Tamil Nadu Slum Areas (Improvement and Clearance) Amendment Act, 1973.
68.	1973	33	The Tamil Nadu Motor Vehicles Taxation (Amendment) Act, 1973.
69.	1973	34	The Chennai City Municipal Corporation Laws (Amendment) Act, 1973.
70.	1974	3	The Tamil Nadu State Housing Board (Amendment) Act, 1973.
71.	1974	4	The Motor Vehicles (Tamil Nadu Amendment) Act, 1973.
72.	1974	11	The Chennai City Municipal Corporation and Tamil Nadu District Municipalities (Amendment and Extension of term of office) (Amendment) Act, 1974.
73.	1974	19	The Chennai City Municipal Corporation and Tamil Nadu District Municipalities (Amendment and Extension of term of office) Second Amendment Act, 1974.
74.	1974	20	The Madurai City Municipal Corporation (Amendment and Extension of term of office) (Amendment) Act, 1974.
75.	1974	22	The Tamil Nadu Town and Country Planning (Amendment) Act, 1973.
76.	1974	39	The Tamil Nadu Local Authorities Laws (Amendment) Act, 1974.
77.	1974	40	The Chennai City Municipal Corporation and Tamil Nadu District Municipalities (Amendment and Extension of Term of Office) (Third Amendment) Act, 1974.

<b>S.No</b>	<b>Year</b>	<b>Number</b>	<b>Short Title</b>
(1)	(2)	(3)	(4)
78.	1974	41	The Madurai City Municipal Corporation (Amendment and Extension of term of office) Second Amendment Act, 1974.
79.	1974	48	The Motor Vehicles (Tamil Nadu Amendment) Act, 1974.
80.	1975	1	The Tamil Nadu Prohibition (Amendment) Act, 1974.
81.	1975	2	The Tamil Nadu Local Authorities Laws (Second Amendment) Act, 1974.
82.	1975	14	The Tamil Nadu Chit Funds (Amendment) Act, 1975.
83.	1975	18	The Tamil Nadu Gaming (Amendment) Act, 1975.
84.	1975	28	The Tamil Nadu Prevention of Begging (Amendment) Act, 1975.
85.	1975	29	The Tamil Nadu Catering Establishments (Amendment) Act, 1975.
86.	1975	52	The Tamil Nadu Payment of Salaries (Second Amendment) Act, 1975.
87.	1975	53	The Tamil Nadu Legislature (Prevention of Disqualification) Amendment Act, 1975.
88.	1975	54	The Motor Transport Workers (Tamil Nadu Amendment) Act, 1975.
89.	1975	55	The Tamil Nadu Restriction of Habitual Offenders (Amendment) Act, 1975.
90.	1977	8	The Tamil Nadu Entertainment Tax (Amendment) Act, 1977.
91.	1978	11	The Tamil Nadu Local Authorities Laws (Amendment) Act, 1978.
92.	1978	37	The Chennai City Municipal Corporation and the Madurai City Municipal Corporations (Amendment) Act, 1978.
93.	1979	19	The Tamil Nadu Dramatic Performances (Amendment) Act, 1979.
94.	1979	24	The Tamil Nadu Payment of Salaries (Amendment) Act, 1979.
95.	1979	29	The Tamil Nadu Catering Establishments (Amendment) Act, 1979.
96.	1979	30	The Tamil Nadu Local Authorities Laws (Amendment) Act, 1979.
97.	1979	64	The Chennai City Police (Second Amendment) Act, 1979.
98.	1980	6	The Tamil Nadu Recognised Private Schools (Regulation) Amendment Act, 1979.
99.	1980	32	The Tamil Nadu Local Authorities Laws (Amendment) Act, 1980.

<b>S.No</b>	<b>Year</b>	<b>Number</b>	<b>Short Title</b>
(1)	(2)	(3)	(4)
100.	1981	8	The Public Wakfs (Extension of Limitation) Tamil Nadu Amendment Act, 1981.
101.	1981	23	The Tamil Nadu Prohibition (Amendment) Act, 1981.
102.	1981	27	The Tamil Nadu Registration of Veterinary Practitioners (Amendment) Act, 1981
103.	1981	35	The Tamil Nadu District Police and the Chennai City Police (Amendment) Act 1981.
104.	1981	36	The Tamil Nadu State Housing Board (Amendment) Act, 1981.
105.	1981	37	The Tamil Nadu Payment of Salaries (Amendment) Act, 1981.
106.	1981	40	The Tamil Nadu Town and Country Planning (Amendment) Act, 1981.
107.	1981	44	The Identification of Prisoners (Tamil Nadu Amendment) Act, 1981.
108.	1981	54	The Tamil Nadu Places of Public Resort (Amendment) Act, 1981.
109.	1982	10	The Tamil Nadu Payment of Salaries (Amendment) Act, 1982.
110.	1982	34	The Wakf (Tamil Nadu Amendment) Act, 1982.
111.	1982	48	The Tamil Nadu Recognised Private Schools (Regulation) and Private Colleges (Regulation) Amendment Act, 1982.
112.	1983	2	The Tamil Nadu Prohibition (Amendment) Act, 1983.
113.	1985	16	The Madras Metropolitan Water Supply and Sewerage (Amendment) Act, 1985
114.	1985	32	The Tamil Nadu Municipal Laws (Amendment) Act, 1985.
115.	1985	38	The Chennai City Police and the Tamil Nadu District Police (Amendment) Act, 1985.
116.	1986	65	The Tamil Nadu Municipal Laws (Second Amendment) Act, 1986.
117.	1986	68	The Tamil Nadu Prohibition (Third Amendment) Act, 1986.
118.	1987	14	The Tamil Nadu Municipal Corporation Laws (Amendment) Act, 1987.
119.	1988	2	The Tamil Nadu State Housing Board(Amendment) Act, 1987.
120.	1989	5	The Tamil Nadu Municipal Corporation Laws (Special Provisions and Amendment) Act, 1989.

<b>S.No</b>	<b>Year</b>	<b>Number</b>	<b>Short Title</b>
(1)	(2)	(3)	(4)
121.	1989	14	The Tamil Nadu Municipal Corporation Laws (Second Amendment) Act, 1989.
122.	1989	15	The Tamil Nadu Municipal Corporation Laws (Third Amendment) Act, 1989.
123.	1989	23	The Tamil Nadu Prohibition (Third Amendment) Act, 1989.
124.	1989	34	The Tamil Nadu Municipal Corporation Laws (Fourth Amendment) Act, 1989.
125.	1990	10	The Tamil Nadu Municipal Corporation Laws (Amendment) Act, 1990.
126.	1990	19	The Tamil Nadu Municipal Laws (Amendment) Act, 1990.
127.	1990	27	The Tamil Nadu Municipal Corporation Laws (Second Amendment, Act, 1990.
128.	1991	8	The Tamil Nadu Municipal Corporation Laws (Amendment) Act, 1991.
129.	1991	18	The Tamil Nadu Municipal Corporation Laws (Second Amendment) Act, 1991.
130.	1991	21	The Tamil Nadu Municipal Laws (Amendment) Act, 1991.
131.	1991	27	The Tamil Nadu Municipal Laws (Second Amendment) Act, 1991.
132.	1992	14	The Tamil Nadu Municipal Laws (Amendment) Act, 1992.
133.	1992	29	The Tamil Nadu Town and Country Planning (Second Amendment) Act, 1992.
134.	1992	45	The Tamil Nadu Municipal Laws (Second Amendment) Act, 1992.
135.	1992	56	The Tamil Nadu Advocates Welfare Fund (Amendment) Act, 1992.
136.	1993	26	The Tamil Nadu Manual Workers (Regulation of Employment and Conditions of Work) Amendment Act, 1993.
137.	1993	31	The Tamil Nadu Municipal Laws (Amendment) Act, 1993.
138.	1994	9	The Tamil Nadu Tax on Professions, Trades, Callings and Employments (Amendment and Special Provision) Act, 1994.
139.	1994	26	The Tamil Nadu Municipal Corporation Laws (Amendment and Special Provision) Act, 1994.
140.	1994	42	The Tamil Nadu Municipal Laws (Amendment) Act, 1994.



<b>S.No</b>	<b>Year</b>	<b>Number</b>	<b>Short Title</b>
(1)	(2)	(3)	(4)
141.	1994	52	The Tamil Nadu District Municipalities (Second Amendment and Validation) Act, 1994.
142.	1994	53	The Tamil Nadu Municipal Laws (Second Amendment) Act, 1994.
143.	1995	12	The Tamil Nadu Tax on Professions, Trades, Callings and Employments (Amendment) Act, 1995.
144.	1995	34	The Tamil Nadu Municipal Laws (Amendment) Act, 1995.
145.	1995	43	The Tamil Nadu Advocates Welfare Fund (Amendment) Act, 1995.
146.	1995	46	The Tamil Nadu Municipal Laws (Second Amendment) Act, 1995.
147.	1996	16	The Tamil Nadu Municipal Laws (Amendment) Act, 1996.
148.	1996	17	The Tamil Nadu Municipal Laws (Second Amendment) Act, 1996.
149.	1996	22	The Tamil Nadu Municipal Laws (Third Amendment) Act, 1996.
150.	1996	26	The Tamil Nadu Municipal Laws (Fourth Amendment) Act, 1996.
151.	1996	34	The Tamil Nadu Water Supply and Drainage Board (Amendment) Act, 1996.
152.	1997	1	The Tamil Nadu Payment of Subsistence Allowance (Amendment) Act, 1997.
153.	1997	2	The Tamil Nadu District Municipalities (Amendment) Act, 1997.
154.	1997	3	The Tamil Nadu Municipal Laws (Amendment) Act, 1997.
155.	1997	27	The Tamil University (Amendment) Act, 1997.
156.	1997	57	The Tamil Nadu District Municipalities (Second Amendment) Act, 1997.
157.	1998	17	The Tamil Nadu Dr.Ambedkar Law University (Amendment) Act, 1998.
158.	1998	18	The Chennai City Police (Amendment) Act, 1998.
159.	1998	24	The Tamil Nadu Prohibition (Amendment) Act, 1998.
160.	1998	30	The Chennai Metropolitan Water Supply and Sewerage (Amendment) Act, 1998.
161.	1998	33	The Indian Electricity (Tamil Nadu Amendment) Act, 1998.
162.	1998	34	The Tamil Nadu Municipal Laws (Second Amendment) Act, 1998.

<b>S.No</b>	<b>Year</b>	<b>Number</b>	<b>Short Title</b>
(1)	(2)	(3)	(4)
163.	1998	40	The Tamil Nadu Payment of Salaries (Amendment) Act, 1998.
164.	1998	48	The Tamil Nadu Legislature (Prevention of Disqualification) Amendment Act, 1998.
165.	1998	49	The Chennai Metropolitan Water Supply and Sewerage (Second Amendment) Act, 1998.
166.	1998	50	The Chennai Metropolitan Water Supply and Sewerage (Third Amendment) Act, 1998.
167.	1998	51	The Tamil Nadu Municipal Laws (Amendment) Act, 1998.
168.	1998	52	The Tamil Nadu District Municipalities (Third Amendment and Validation) Act, 1998.
169.	1998	57	The Tamil Nadu Prohibition (Second Amendment) Act, 1998.
170.	1998	59	The Tamil Nadu Municipal Laws (Second Amendment) Act, 1998.
171.	1998	60	The Tamil Nadu Manual Workers (Regulation of Employment and Conditions of Work) Amendment Act, 1998.
172.	1999	11	The Tamil Nadu Recognised Private Schools (Regulation) Amendment Act, 1998.
173.	1999	17	The Tamil Nadu Industrial Establishments (Conferment of Permanent Status to Workmen) Amendment Act, 1999.
174.	1999	21	The Tamil Nadu Societies Registration (Amendment) Act, 1999.
175.	1999	22	The Tamil Nadu Slum Areas (Improvement and Clearance) Amendment and Validation Act, 1999.
176.	1999	24	The Tamil Nadu Protection of Interests of Depositors (in Financial Establishments) Amendment Act, 1999.
177.	1999	33	The Tamil Nadu Animals and Birds in Urban Areas (Control and Regulation) Amendment Act, 1999.
178.	1999	35	The Tamil Nadu Payment of Subsistence Allowance (Amendment) Act, 1999.
179.	1999	41	The Tamil Nadu Payment of Salaries (Amendment) Act, 1999.
180.	1999	45	The Tamil Nadu Societies Registration (Second Amendment) Act, 1999
181.	1999	53	The Tamil Nadu Water Supply and Drainage Board (Amendment) Act, 1999.

<b>S.No</b>	<b>Year</b>	<b>Number</b>	<b>Short Title</b>
(1)	(2)	(3)	(4)
182.	1999	54	The Tamil Nadu Urban Local Bodies (Amendment) Act, 1999.
183.	2000	19	The Tamil Nadu Societies Registration (Amendment) Act, 2000.
184.	2000	26	The Tamil Nadu Municipal Laws (Amendment) Act, 2000.
185.	2000	31	The Tamil Nadu Town and Country Planning (Amendment) Act, 2000.
186.	2000	44	The Tamil Nadu Advocates Welfare Fund (Amendment) Act, 2000.
187.	2000	48	The Tamil Nadu Industrial Establishments (Conferment of Permanent Status to Workmen) Amendment Act, 2000.
188.	2000	49	The Tamil Nadu Industrial Establishments (National and Festival Holidays) Amendment Act, 2000.
189.	2001	5	The Tamil Nadu Public Libraries (Amendment) Act, 2001.
190.	2001	8	The Tamil Nadu Dr.Ambedkar Law University (Amendment) Act, 2000.
191.	2001	10	The Tamil Nadu Municipal Laws (Second Amendment) Act, 2000.
192.	2001	17	The Tamil Nadu Town and Country Planning (Amendment) Act, 2001.
193.	2001	22	The Tamil Nadu Municipal Laws (Amendment) Act, 2001.
194.	2002	7	The Tamil Nadu Town and Country Planning (Amendment) Act, 2002.
195.	2002	29	The Tamil Nadu Municipal Laws (Amendment) Act, 2002.
196.	2002	31	The Tamil Nadu Municipal Laws (Second Amendment) Act, 2002.
197.	2002	37	The Chennai Metropolitan Area Groundwater (Regulation) Amendment Act, 2002.
198.	2002	39	The Tamil Nadu Prohibition of Harassment of Women (Amendment) Act, 2002.
199.	2002	42	The Tamil Nadu Municipal Corporations and Town and Country Planning Laws (Second Amendment) Act, 2002.
200.	2002	53	The Tamil Nadu Municipal Laws (Second Amendment) Amendment Act, 2002.
201.	2003	8	The Tamil Nadu Municipal Corporations and Town and Country Planning Laws (Amendment) Act, 2003.

<b>S.No</b>	<b>Year</b>	<b>Number</b>	<b>Short Title</b>
(1)	(2)	(3)	(4)
202.	2003	9	The Tamil Nadu Industrial Establishments (Conferment of Permanent Status to Workmen) Amendment Act, 2003.
203.	2003	19	The Tamil Nadu Municipal Laws (Amendment) Act, 2003.
204.	2003	20	The Tamil University (Amendment) Act, 2003.
205.	2003	29	The Code of Criminal Procedure (Tamil Nadu Amendment) Act, 2003.
206.	2003	30	The Tamil Nadu Protection of Interests of Depositors (in Financial Establishments) Amendment Act, 2003.
207.	2003	32	The Tamil Nadu Manual Workers (Regulation of Employment and Conditions of Work) Amendment Act, 2003.
208.	2003	33	The Tamil Nadu Municipal Laws (Second Amendment) Act, 2003.
209.	2004	4	The Tamil Nadu General Sales Tax (Amendment) Act, 2004.
210.	2004	5	The Tamil Nadu Tax on Entry of Goods into Local Areas (Amendment) Act, 2004.
211.	2004	9	The Tamil Nadu Protection of Interests of Depositors (in Financial Establishments) Amendment Act, 2004.
212.	2004	14	The Tamil Nadu General Sales Tax (Second Amendment) Act, 2004.
213.	2004	15	The Tamil Nadu General Sales Tax (Third Amendment) Act, 2004.
214.	2004	16	The Tamil Nadu General Sales Tax (Fourth Amendment) Act, 2004.
215.	2004	17	The Tamil Nadu General Sales Tax (Fifth Amendment) Act, 2004.
216.	2004	35	The Tamil Nadu Exhibition of Films on Television Screen through Video Cassette Recorders and Cable Television Network (Regulation) Amendment Act, 2004.
217.	2004	38	The Tamil Nadu Entertainments Tax (Amendment) Act, 2004.
218.	2004	40	The Tamil Nadu General Sales Tax (Sixth Amendment) Act, 2004.
219.	2005	11	The Tamil Nadu General Sales Tax (Amendment) Act, 2005.
220.	2005	13	The Tamil Nadu General Sales Tax (Second Amendment) Act, 2005.
221.	2006	5	The Tamil Nadu General Sales Tax (Amendment) Act, 2006.
222.	2006	18	The Tamil Nadu Municipal Laws (Amendment) Act, 2006.

<b>S.No</b>	<b>Year</b>	<b>Number</b>	<b>Short Title</b>
(1)	(2)	(3)	(4)
223.	2006	25	The Tamil Nadu General Sales Tax (Second Amendment) Act, 2006.
224.	2006	36	The Tamil Nadu General Sales Tax (Third Amendment) Act, 2006.
225.	2006	37	The Tamil Nadu General Sales Tax (Fourth Amendment) Act, 2006.
226.	2007	10	The Tamil Nadu Manual Workers (Regulation of Employment and Conditions of Work) Amendment Act, 2007.
227.	2007	11	The Tamil Nadu Industrial Establishments (National and Festival Holidays) Amendment Act, 2007.
228.	2007	20	The Tamil Nadu Public Libraries (Amendment) Act, 2007.
229.	2007	31	The Tamil Nadu Payment of Salaries (Amendment) Act, 2007.
230.	2007	34	The Tamil Nadu Town and Country Planning (Second Amendment) Act, 2007.
231.	2007	35	The Tamil Nadu Water Supply and Drainage Board (Amendment) Act, 2007.
232.	2007	37	The Tamil Nadu Municipal Laws (Amendment) Act, 2007.
233.	2007	40	The Tamil Nadu Town and Country Planning (Amendment) Act, 2007.
234.	2007	43	The Chennai City Police (Amendment) Act, 2007.
235.	2008	6	The Tamil Nadu Payment of Salaries (Amendment) Act, 2008.
236.	2008	9	The Tamil Nadu Municipal Laws (Amendment) Act, 2008.
237.	2008	18	The Tamil Nadu Protection of Interests of Depositors (in Financial Establishments) Amendment Act, 2008.
238.	2008	21	The Tamil University (Amendment) Act, 2008.
239.	2008	24	The Tamil Nadu Municipal Laws (Fourth Amendment) Act, 2008.
240.	2008	28	The Tamil Nadu Water Supply and Drainage Board (Amendment) Act, 2008.
241.	2008	35	The Tamil Nadu Municipal Laws (Second Amendment) Act, 2008.
242.	2008	36	The Tamil Nadu Municipal Laws (Third Amendment) Act, 2008.
243.	2008	37	The Tamil Nadu Municipal Laws (Fifth Amendment) Act, 2008.
244.	2008	38	The Tamil Nadu Municipal Laws (Sixth Amendment) Act, 2008.

<b>S.No</b>	<b>Year</b>	<b>Number</b>	<b>Short Title</b>
(1)	(2)	(3)	(4)
245.	2008	43	The Chennai Metropolitan Area Groundwater (Regulation) Amendment Act, 2008.
246.	2008	47	The Tamil Nadu Payment of Salaries (Second Amendment) Act, 2008.
247.	2008	49	The Tamil Nadu Value Added Tax (Second Amendment) Act, 2008.
248.	2008	50	The Tamil Nadu Value Added Tax (Third Amendment) Act, 2008.
249.	2008	55	The Tamil Nadu Municipal Corporations Laws (Amendment) Act, 2008.
250.	2008	57	The Tamil Nadu Municipal Laws (Seventh Amendment) Act, 2008.
251.	2008	61	The Tamil Nadu Town and Country Planning (Amendment) Act, 2008.
252.	2009	10	The Tamil Nadu Municipal Laws (Second Amendment) Act, 2009.
253.	2009	15	The Tamil Nadu Municipal Laws (Amendment) Act, 2009.
254.	2009	18	The Tamil Nadu Value Added Tax (Second Amendment) Act, 2009.
255.	2009	25	The Tamil Nadu Value Added Tax (Fourth Amendment) Act, 2009.
256.	2009	26	The Tamil Nadu Value Added Tax (Fifth Amendment) Act, 2009.
257.	2010	2	The Tamil Nadu Societies Registration (Amendment) Act, 2010.
258.	2010	9	The Tamil Nadu Value Added Tax (Amendment) Act, 2010.
259.	2010	22	The Tamil Nadu Value Added Tax (Second Amendment) Act, 2010.
260.	2010	29	The Identification of Prisoners (Tamil Nadu Amendment) Act, 2010.
261.	2010	35	The Tamil Nadu Municipal Laws (Amendment) Act, 2010.
262.	2010	37	The Tamil Nadu Duty on Transfers of Property (in Municipal Areas) Amendment Act, 2010.
263.	2010	46	The Tamil Nadu Town and Country Planning (Amendment) Act, 2010.
264.	2011	1	The Chennai City Municipal Corporation (Amendment) Act, 2011.
265.	2011	2	The Tamil Nadu Municipal Laws (Amendment) Act, 2011.
266.	2011	5	The Tamil Nadu Marine Fishing Regulation (Amendment) Act, 2011.

<b>S.No</b>	<b>Year</b>	<b>Number</b>	<b>Short Title</b>
(1)	(2)	(3)	(4)
267.	2011	8	The Tamil Nadu Municipal Corporation Laws (Amendment) Act, 2011.
268.	2011	9	The Tamil Nadu Entertainments Tax (Amendment) Act, 2011.
269.	2011	15	The Tamil Nadu Municipal Laws (Second Amendment) Act, 2011.
270.	2011	16	The Tamil Nadu Municipal Laws (Third Amendment) Act, 2011.
271.	2011	21	The Tamil Nadu Payment of Salaries (Amendment) Act, 2011.
272.	2011	23	The Tamil Nadu Value Added Tax (Amendment) Act, 2011.
273.	2011	24	The Tamil Nadu Societies Registration (Amendment) Act, 2011.
274.	2011	25	The Tamil Nadu Entertainments Tax (Second Amendment) Act, 2011.
275.	2011	26	The Tamil Nadu Value Added Tax (Second Amendment) Act, 2011.
276.	2011	27	The Tamil Nadu Value Added Tax (Fourth Amendment) Act, 2011.
277.	2011	28	The Tamil Nadu Value Added Tax (Fifth Amendment) Act, 2011.
278.	2011	30	The Tamil Nadu Value Added Tax (Third Amendment) Act, 2011.
279.	2011	32	The Tamil Nadu Fiscal Responsibility (Amendment) Act, 2011.
280.	2012	2	The Tamil Nadu Payment of Salaries (Amendment) Act, 2012.
281.	2012	3	The Tamil Nadu Value Added Tax (Amendment) Act, 2012.
282.	2012	4	The Tamil Nadu Value Added Tax (Second Amendment) Act, 2012.
283.	2012	7	The Tamil Nadu Municipal Laws (Amendment) Act, 2012.
284.	2012	8	The Chennai Metropolitan Water Supply and Sewerage (Amendment) Act, 2012.
285.	2012	16	The Tamil Nadu Municipal Laws (Second Amendment) Act, 2012.
286.	2012	17	The Tamil Nadu Municipal Laws (Third Amendment) Act, 2012.
287.	2012	18	The Tamil Nadu Value Added Tax (Third Amendment) Act, 2012.
288.	2012	19	The Tamil Nadu Value Added Tax (Fourth Amendment) Act, 2012.
289.	2012	20	The Tamil Nadu Veterinary and Animal Sciences University (Amendment) Act, 2012.
290.	2012	23	The Tamil Nadu Value Added Tax (Fifth Amendment) Act, 2012.

<b>S.No</b>	<b>Year</b>	<b>Number</b>	<b>Short Title</b>
(1)	(2)	(3)	(4)
291.	2012	25	The Tamil Nadu Value Added Tax (Sixth Amendment) Act, 2012.
292.	2012	28	The Registration (Tamil Nadu Amendment) Amendment Act, 2012.
293.	2012	34	The Chennai City Police (Amendment) Act, 2012.
294.	2012	36	The Tamil Nadu Town and Country Planning (Amendment) Act, 2012.
295.	2012	39	The Tamil Nadu Veterinary and Animal Sciences University (Second Amendment) Act, 2012.
296.	2012	40	The Tamil Nadu Fisheries University (Amendment) Act, 2012.
297.	2012	41	The Tamil University (Amendment) Act, 2012.
298.	2012	47	The Tamil Nadu Municipal Laws (Fourth Amendment) Act, 2012.
299.	2012	48	The Chennai Metropolitan Water Supply and Sewerage (Second Amendment) Act, 2012.
300.	2012	49	The Tamil Nadu Dr. Ambedkar Law University (Amendment) Act, 2012.
301.	2012	50	The Tamil Nadu National Law School (Amendment) Act, 2012.
302.	2013	2	The Tamil Nadu Advocates Welfare Fund (Amendment) Act, 2013.
303.	2013	8	The Tamil Nadu Advocates Welfare Fund (Amendment) Amendment Act, 2013.
304.	2013	10	The Tamil Nadu Entertainments Tax (Amendment) Act, 2013.
305.	2013	11	The Tamil Nadu Value Added Tax (Amendment) Act, 2013.
306.	2013	12	The Tamil Nadu Societies Registration (Amendment) Act, 2013.
307.	2013	13	The Tamil Nadu Value Added Tax (Second Amendment) Act, 2013.
308.	2013	14	The Tamil Nadu Value Added Tax (Third Amendment) Act, 2013.
309.	2013	15	The Tamil Nadu Value Added Tax (Fourth Amendment) Act, 2013.
310.	2013	21	The Tamil Nadu Advocates' Clerks Welfare Fund (Amendment) Act, 2013.
311.	2013	27	The Tamil Nadu Tax on Luxuries (Amendment) Act, 2013.
312.	2013	28	The Tamil Nadu Value Added Tax (Fifth Amendment) Act, 2013.



<b>S.No</b>	<b>Year</b>	<b>Number</b>	<b>Short Title</b>
(1)	(2)	(3)	(4)
313.	2014	2	The Chennai City Police (Extension to the Cities of Salem, Tiruchirappalli and Tirunelveli) Amendment Act, 2014.
314.	2014	3	The Tamil Nadu Legislature (Prevention of Disqualification) Amendment Act, 2014.
315.	2014	4	The Tamil Nadu Veterinary and Animal Sciences University (Amendment) Act, 2014.
316.	2014	5	The Tamil Nadu Fisheries University (Amendment) Act, 2014.
317.	2014	8	The Tamil Nadu Prohibition (Amendment) Act, 2014.
318.	2014	15	The Tamil Nadu Legislature (Prevention of Disqualification) Second Amendment Act, 2014.
319.	2014	16	The Tamil Nadu Fishermen and Labourers engaged in Fishing and other Allied Activities (Social Security and Welfare) Amendment Act, 2014.
320.	2014	17	The Tamil Nadu Manual Workers (Regulation of Employment and Conditions of Work) Amendment Act, 2014.
321.	2014	19	The Tamil Nadu Prevention of Dangerous Activities of Bootleggers, Drug-offenders, Forest-offenders, Goondas, Immoral Traffic offenders, Sand-offenders, Slum-grabbers and Video Pirates (Amendment) Act, 2014.
322.	2014	20	The Tamil Nadu Prevention of Dangerous Activities of Bootleggers, Drug-offenders, Forest-offenders, Goondas, Immoral Traffic offenders, Sand-offenders, Slum-grabbers and Video Pirates (Second Amendment) Act, 2014.
323.	2014	21	The Tamil Nadu Town and Country Planning (Amendment) Act, 2014.
324.	2014	23	The Tamil Nadu Municipal Laws and the Chennai Metropolitan Area Ground water (Regulation) Amendment Act, 2014.
325.	2014	26	The Tamil Nadu Value Added Tax (Amendment) Act, 2014.
326.	2015	2	The Tamil Nadu Local Bodies Ombudsman (Amendment) Act, 2015.
327.	2015	5	The Tamil Nadu Value Added Tax (Amendment) Act, 2015.
328.	2015	6	The Tamil Nadu Fiscal Responsibility (Amendment) Act, 2015.
329.	2015	12	The Tamil Nadu Municipal Laws (Amendment) Act, 2015.
330.	2015	13	The Tamil Nadu Value Added Tax (Second Amendment) Act, 2015.

<b>S.No</b>	<b>Year</b>	<b>Number</b>	<b>Short Title</b>
(1)	(2)	(3)	(4)
331.	2015	14	The Tamil Nadu Value Added Tax (Third Amendment) Act, 2015.
332.	2015	15	The Tamil Nadu Entertainments Tax (Amendment) Act, 2015.
333.	2015	16	The Tamil Nadu Entertainments Tax (Second Amendment) Act, 2015.
334.	2015	17	The Tamil Nadu Tax on Entry of Motor Vehicles into Local Areas (Amendment) Act, 2015.
335.	2016	2	The Tamil Nadu Fisheries University (Amendment) Act, 2016.
336.	2016	3	The Tamil Nadu Value Added Tax (Amendment) Act, 2016.
337.	2016	4	The Tamil Nadu Municipal Laws (Amendment) Act, 2016.
338.	2016	8	The Tamil Nadu Municipal Corporation Laws (Amendment) Act, 2016.
339.	2016	9	The Tamil Nadu Municipal Laws (Second Amendment) Act, 2016.
340.	2016	12	The Tamil Nadu District Municipalities (Amendment) Act, 2016.
341.	2016	13	The Tamil Nadu Municipal Corporation Laws (Second Amendment) Act, 2016.
342.	2016	15	The Tamil Nadu Fiscal Responsibility (Amendment) Act, 2016.
343.	2017	4	The Tamil Nadu Municipal Laws (Amendment) Act, 2017.
344.	2017	5	The Chennai City Municipal Corporation (Amendment) Act, 2017.
345.	2017	9	The Tamil Nadu Shops and Establishments (Amendment) Act, 2017.
346.	2017	10	The Tamil Nadu Payment of Subsistence Allowance (Amendment) Act, 2017.
347.	2017	12	The Tamil Nadu Value Added Tax (Amendment) Act, 2017.
348.	2017	13	The Tamil Nadu Value Added Tax (Second Amendment) Act, 2017.
349.	2017	16	The Tamil Nadu Fiscal Responsibility (Amendment) Act, 2017.
350.	2017	17	The Tamil Nadu Town and Country Planning (Amendment) Act, 2017.
351.	2017	18	The Tamil Nadu Marine Fishing Regulation (Amendment) Act, 2016.
352.	2017	21	The Tamil Nadu Municipal Laws (Second Amendment) Act, 2017.

<b>S.No</b>	<b>Year</b>	<b>Number</b>	<b>Short Title</b>
(1)	(2)	(3)	(4)
353.	2017	26	The Tamil Nadu Prohibition (Amendment) Act, 2017.
354.	2017	28	The Tamil Nadu Fisheries University (Amendment) Act, 2017.
355.	2017	30	The Tamil Nadu Government Servants (Conditions of Service) Amendment Act, 2017.
356.	2017	31	The Tamil Nadu Marine Fishing Regulation (Amendment) Amendment Act, 2017.
357.	2017	33	The Tamil Nadu Prohibition (Second Amendment) Act, 2017.
358.	2017	35	The Tamil Nadu Dr.Ambedkar Law University (Amendment) Act, 2017.
359.	2017	36	The Tamil Nadu Industrial Establishments (National and Festival Holidays) Amendment Act, 2017.
360.	2017	37	The Chennai Metropolitan Water Supply and Sewerage (Amendment) Act, 2017.
361.	2017	38	The Tamil Nadu Value Added Tax (Third Amendment) Act, 2017.
362.	2017	39	The Tamil University (Amendment) Act, 2017.
363.	2017	40	The Tamil Nadu Societies Registration (Amendment) Act, 2017.
364.	2017	43	The Tamil Nadu Slum Areas (Improvement and Clearance) Amendment Act, 2017
365.	2017	47	The Tamil Nadu Veterinary and Animal Sciences University (Amendment) Act, 2017.
366.	2018	1	The Tamil Nadu Payment of Salaries (Amendment) Act, 2018.
367.	2018	2	The Tamil Nadu Municipal Laws (Amendment) Act, 2018.
368.	2018	5	The Tamil Nadu Local Authorities Entertainments Tax (Amendment) Act, 2018.
369.	2018	6	The Tamil Nadu Municipal Laws (Second Amendment) Act, 2018.
370.	2018	8	The Tamil Nadu Labour Welfare Fund (Amendment) Act, 2018.
371.	2018	9	The Tamil Nadu Catering Establishments (Amendment) Act, 2018.
372.	2018	10	The Tamil Nadu Municipal Laws (Third Amendment) Act, 2018.
373.	2018	12	The Tamil Nadu Local Bodies Laws (Amendment) Act, 2018.

<b>S.No</b>	<b>Year</b>	<b>Number</b>	<b>Short Title</b>
(1)	(2)	(3)	(4)
374.	2018	14	The Tamil Nadu Town and Country Planning (Amendment) Act, 2018.
375.	2018	20	The Tamil Nadu Municipal Laws (Fourth Amendment) Act, 2018.
376.	2018	26	The Tamil Nadu Industrial Establishments (National Festival and Special Holidays) Amendment Act, 2018.
377.	2018	27	The Tamil Nadu Shops and Establishments (Amendment) Act, 2018.
378.	2018	30	The Tamil Nadu Town and Country Planning (Second Amendment) Act, 2018.
379.	2018	31	The Tamil Nadu Town and Country Planning (Third Amendment) Act, 2018.
380.	2018	32	The Tamil Nadu District Municipalities (Amendment) Act, 2018.
381.	2018	37	The Chennai City Municipal Corporation (Amendment) Act, 2018.
382.	2018	39	The Tamil Nadu Regulation of Rights and Responsibilities of Landlords and Tenants (Amendment) Act, 2018.
383.	2018	40	The Tamil Nadu Municipal Laws (Fifth Amendment) Act, 2018.
384.	2019	1	The Tamil Nadu Payment of Salaries (Amendment) Act, 2019.
385.	2019	4	The Tamil Nadu Value Added Tax (Amendment) Act, 2019.
386.	2019	6	The Tamil Nadu Municipal Laws (Amendment) Act, 2019.
387.	2019	8	The Tamil Nadu Industrial Township Area Development Authority (Amendment) Act, 2019.
388.	2019	12	The Tamil Nadu Municipal Laws (Second Amendment) Act, 2019.
389.	2019	21	The Tamil Nadu Fishermen and Labourers engaged in Fishing and other Allied Activities (Social Security and Welfare) Amendment Act, 2019.
390.	2019	22	The Tamil Nadu Regulation of Rights and Responsibilities of Landlords and Tenants (Amendment) Act, 2019.
391.	2019	26	The Tamil Nadu Municipal Laws (Third Amendment) Act, 2019.

<b>S.No</b>	<b>Year</b>	<b>Number</b>	<b>Short Title</b>
(1)	(2)	(3)	(4)
392.	2019	27	The Tamil Nadu Municipal Laws (Fourth Amendment) Act, 2019.
393.	2020	3	The Tamil Nadu Regulation of Rights and Responsibilities of Landlords and Tenants (Amendment) Act, 2020.
394.	2020	4	The Tamil Nadu District Municipalities (Amendment) Act, 2020.
395.	2020	5	The Tamil Nadu Municipal Laws (Amendment) Act, 2020.
396.	2020	6	The Tamil Nadu Municipal Laws (Second Amendment) Act, 2020.
397.	2020	9	The Tamil Nadu Dr. Ambedkar Law University (Amendment) Act, 2020.
398.	2020	18	The Tamil Nadu Fiscal Responsibility (Amendment) Act, 2020.
399.	2020	20	The Tamil Nadu Municipal Laws (Third Amendment) Act, 2020.
400.	2020	21	The Tamil Nadu Fiscal Responsibility (Second Amendment) Act, 2020.
401.	2020	23	The Chennai Unified Metropolitan Transport Authority (Amendment) Act, 2020.
402.	2020	24	The Tamil Nadu Town and Country Planning (Amendment) Act, 2020.
403.	2020	35	The Tamil Nadu Appointment on Preferential basis in the Services under the State of Persons Studied in Tamil Medium (Amendment) Act, 2020.
404.	2020	36	The Tamil Nadu Payment of Salaries (Amendment) Act, 2020.
405.	2020	38	The Tamil Nadu Advocates' Clerks Welfare Fund (Amendment) Act, 2020.
406.	2020	39	The Tamil Nadu Value Added Tax (Amendment) Act, 2020.

**STATEMENT OF OBJECTS AND REASONS.**

The State Law Commission, Tamil Nadu has recommended in its various Reports to repeal various Amendment Acts, as they have served their purpose and have no further reason for their existence. The Government considered the said recommendations of the State Law Commission in consultation with respective administrative departments and have decided to repeal the Amendment Acts specified in the Schedule to the Bill.

2. The Bill seeks to give effect to the above decision.

**DURAIMURUGAN,**  
*Minister for Water Resources.*

Secretariat,  
Chennai,  
16th October 2025.

**K. SRINIVASAN,**  
*Principal Secretary.*